- (b) whether Government intends to include levying Service Tax on income of APMCs from renting of their immovable properties prior to 1 July, 2012 to be included in negative list of the Finance Act, 1994; and
 - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): (a) Yes, Sir. As reported by Government of Rajasthan, the State is utilizing their total funds collected from renting of immovable properties for the benefits of the farmers and development of agricultural marketing infrastructure in the State.

- (b) There is no such proposal under consideration of the Government.
- (c) In view of (b) above, the Question does not arise.

MSP for Rabi crops

4508. SHRI NEERAJ SHEKHAR:

SHRI RAVI PRAKASH VERMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the details of funds allocated and spent under Market Intervention Scheme (MIS) for procurement of perishable agricultural items during 2017-18, State-wise;
- (b) the details of funds allocated under MIS and price support system during 2018-19;
- (c) whether Government has implemented 1.5 times the cost of production as MSP during current year for Rabi crops; and
- (d) if so, the details of difference in MSP of Rabi crops announced last year and the current year, crop-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) During the year 2017-18 an amount of ₹750.00 crore has been allocated under Market Intervention Scheme (MIS) and Price Support Scheme (PSS) for reimbursement of losses incurred in its implementation. Funds are not allocated to the States under MIS. Instead, Central Share of losses on the implementation of MIS is released to the State Governments/State agencies as per

the audited accounts submitted by them. During 2017-18, on receipt of vetted claims, an amount of ₹92,37,868/- has been released as Central Share of loss on implementation of MIS for apples in the State of Himachal Pradesh. No vetted bills are pending for payment.

- BE of ₹ 200.00 crore has been allocated under MIS and PSS during (b) 2018-19.
- (c) and (d) Government has increased the MSPs of 6 mandated Rabi crops viz., Wheat, Barley, Gram, Masur (lentil), Rapeseed/Mustard and Safflower on the basis of the recommendations of Commission for Agricultural Costs and Prices (CACP) on 24th October, 2017. The return over cost of production(A2+FL) of MSP fixed by Government for Rabi crops for 2017-18 has been in excess of 50% for majority of rabi crops with return of 112.4% for wheat, 88.4% for rapeseed/mustard, 79.6% for masur, 78.8% for gram and 66.9% for barley. The details of difference in MSP of Rabi crops announced last year and the current year are given in the Statement.

Statement Minimum Support Prices for Rabi crops

(₹ per quintal) Sl. No. Commodity 2016-17 2017-18 Increase in MSP over 2016-17 1. Wheat 1625 1735 110 2. Barley 1325 1410 85 3. 4000^ Gram 4400(a) 400 4. Masur (lentil) 3950(a) 4250* 300 3700* 4000* 5. Rapeseed/Mustard 300 3700* 4100* 400 Safflower

Indebtedness of farmers in Maharashtra

4509. SHRI MAJEED MEMON: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

the number of farmers and agricultural labourers who committed suicide and

[^] Including Bonus of ₹ 200 per quintal.

[@] Including Bonus of ₹ 150 per quintal.

^{*} Including Bonus of ₹ 100 per quintal.